NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.A(CAA)No.229/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M

Name of the Company Under Section		Reward Consultants Pvt Ltd. 230-232		
(.	CA SHASH	n ALAANAL	PETITIONEN	8/11/1)

ORDER

Ld. Pr. CA for the petitioner made a request for adjournment. Prayer is allowed.

List on 29/11/2017.

(Jinan K.R.)

Ad

Member (J)

(Vijai Pratap Singh)

Member (J)

Sd